

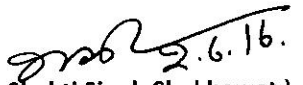
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 03-06-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
2	Ms. Anupama Chaturvedi, Advocate	S.B. Cri. Misc. Bail Application No. 2209/16 Mukesh Kumar Vs. State	Vikash Kumar Jakhar	S.S. Gaur
3	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. 126/08 Jagdish Prasad Vs. Sitarma	Gajendra Singh Rothore	Vipul Jaiman
4	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1479/15& 1480/15 Pramod Haryani Vs. State	Suresh Sahni	Manoj Sharma
5	Sh. Manish Kumawat, Advocate	S.B. Civil Second Appeal No. 836/07 Municipal Board Indragarh Vs. Suresh Chandra	Aslam Khan	K.C. Sharma

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)